

everybody does what he is doing, then there will be no end to it. He is a leader of the party and he should not raise it like this. I have got a number of Call Attention Notices before me. I cannot allow him to raise it like this.

Shri Raj Raj Madhok: You can ask the Government to make a statement early.

Mr. Speaker: He cannot raise it separately like this. I will certainly consider it. There are so many Call Attention Notices. Papers to be laid.

12.37 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of 'Economic Survey' 1966-67. [Placed in Library. See No. LT-338/67].

ANNUAL REPORT OF NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

The Minister of Education (Dr. Triguna Sen): I beg to lay on the Table a copy of the Annual Report of the National Council of Educational Research and Training, New Delhi, for the year 1964-65, alongwith the Annual Accounts and the Audit Report thereon [Placed in Library. See No. LT-337/67].

ACTION TAKEN ON ASSURANCES

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers

during the various sessions of Lok Sabha:

Fourth Lok Sabha

1. Supplementary Statement No. I—First Session, 1967.

Third Lok Sabha

2. Supplementary Statement No. III—Sixteenth Session, 1966.

3. Supplementary Statement No. VI—Fifteenth Session, 1966.

4. Supplementary Statement No. X—Fourteenth Session, 1966.

5. Supplementary Statement No. XI—Thirteenth Session, 1965.

6. Supplementary Statement No. XXVI—Seventh Session 1964.

[Placed in Library. See No. LT-338/67].

Shri S. M. Banerjee (Kanpur): Sir, during the last session, some assurances were given. There was an assurance given about certain irregularities committed by the Aminchand Pyarelal firm in Kashmir and we were told that some statement will be made. I would only request the hon. Minister, through you, that if the assurances are given, let those assurances be fulfilled.

Mr. Speaker: There is the Assurance Committee. They are looking into it, I suppose.

REPORT OF ENQUIRY ON ACCIDENT AT MINE IN HASSAN DISTRICT

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): I beg to lay on the Table a copy of Report of Enquiry on the fatal accident